

Annexure-8
Name of the corporate debtor: M/S. PEEL-WORKS PRIVATE LIMITED. ; Date of commencement of CIRP: 26/06/2025 ; List of creditors as on: 17/07/2025

List of Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarante	Whether related party?	% of voting share in CoC					
1	Revantha Services Private Limited	09.07.2025	5,18,84,389.00	2,32,80,257.00	Unsecured	-	-	No	0.00%	-	-	-	2,86,04,132.00	Detailed books of accounts are not available. Amount admitted as per Books of account of corporate debtor
2	YCH Logistics (India) Private Limited	09.07.2025	68,12,584.00	47,23,647.00	Unsecured	-	-	No	0.00%	-	-	-	20,88,937.00	
3	Purple Petal Invest Pvt. Ltd.	11.07.2025	5,17,84,642.00	2,44,28,242.00	Unsecured	-	-	No	0.00%	-	-	-	2,73,56,400.00	
4	STANCO SOLUTIONS PRIVATE LIMITED	13.07.2025	1,48,32,856.00	1,47,54,256.52	Unsecured	-	-	No	0.00%	-	-	78,599.48	0.00	Error in computation of claim
			12,53,14,471.00	6,71,86,402.52									78,599.48	5,80,49,469.00